

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1466
TO BE ANSWERED ON 26.07.2018

PROGRESS OF PMGSY

1466. SHRI SIRAJUDDIN AJMAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of proposals received and sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/ UT and year-wise;
- (b) the details of villages connected and yet to be connected by road, State/ UT-wise;
- (c) whether the Government has reviewed the progress of PMGSY in various States;
- (d) if so, the outcome thereof; and
- (e) the steps taken by the Government to implement the scheme effectively?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The details of proposals received and sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/UT and year-wise are given in Annexure I, II, III and IV.

(b) : The unit of the PMGSY Scheme is a habitation and not a revenue village. The number of eligible unconnected habitations as per the Core Network under PMGSY is 1,78,184. The number of habitations connected and yet to be connected by all-weather road is given in Annexure-V.

(c) to (e) : The progress of implementation of PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (Disha) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings are also held by Secretary/ Additional Secretary, Ministry of Rural Development with Chief Secretaries of the States. Further, States have been requested to augment executing capacity and contacting capacity and their compliance is regularly reviewed. Training is imparted to field engineers and contractors as well as their staff for capacity building.

As a result of constant follow-up by the Ministry, the rate of per day construction of rural roads under PMGSY has increased substantially as per the details given below:-

Year	Length Constructed (in Km)	Per day Construction Rate
2015-2016	35,155.006	96.31
2016-2017	47,446.838	130
2017-2018	48,746.31	134

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No.1466 due for 26.07.2018

Details of Proposals received in 2015-16 and cleared

SI No	State	Proposal		Cleared		Remarks
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Punjab	149	952.92	131	867.86	Clearance issued.
2	Madhaya Pradesh	2151	2958.21	1764	2402.77	Clearance issued.
3	Jharkhand	21	34.65	19	25.84	Clearance issued.
4	Kerala	107	432.08	1	3.04	Clearance letter issued in the Year 2016-17.
5	Chhatisgarh	299	670.25			Clearance letter issued in the Year 2016-17.
6	Gujarat	44	61.06			Clearance letter issued in the Year 2016-17.
7	Rajasthan	1468	1617.62			Clearance letter issued in the Year 2016-17.
8	Tamil Nadu	598	846.26			Clearance letter issued in the Year 2016-17.
9	Himachal Pradesh	190	732.18			Clearance letter issued in the Year 2016-17.
10	Odisha	494	1280.66			Clearance letter issued in the Year 2016-17.
11	Uttarakhand	189	1096.17			Clearance letter issued in the Year 2016-17.

Some of the proposals received in 2015-16 cleared in 2016-17

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No.1466 due for 26.07.2018

Details of Proposals received in 2016-17 and cleared

SI No	State	Proposal		Cleared		Remarks
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Arunachal Pradesh	215	2493.84	155	1488.56	Clearance for 43 roads and 15 bridges at a cost of Rs. 706.47 Crores issued on 23.02.2018.
2	Assam	663	1283.53	287	551.91	Clearance issued in 2017-18 for 365 works at a cost of Rs. 662.56 Crores.
3	Bihar	2197	3032.51	2056	2590.82	Clearance issued in 2017-18.
4	Chhatisgarh	318	841.50	610	1454.78	Clearance issued.
5	Gujarat	-	-	44	50.81	Clearance issued.
6	Haryana	5	39.16	5	39.16	Clearance issued.
7	Himachal Pradesh	331	1085.57	520	1709.54	Clearance issued.
8	Jammu and Kashmir	564	3260.69	542	2842.32	Clearance issued.
9	Jharkhand	1541	2518.69	1448	2209.88	Clearance issued.
10	Kerala	-	-	84	274.2	Pending proposals have been included in 2017-18 (Batch-I) in addition to balance length.
11	Madhaya Pradesh	722	1318.20	1048	1842.81	Clearance issued in 2017-18 for 16 roads at a cost of Rs. 13.89 Crores.
12	Mizoram	56	726.97	56	553.54	Clearance issued.
13	Maharashtra	42	111.25	-	-	Clearance issued in 2017-18.
14	Odisha	2233	4664.75	2561	5255.86	Clearance issued.
15	Rajasthan	-	-	1467	1611.92	Clearance issued.
16	Sikkim	125	490.69	125	490.69	Clearance issued.
17	Tamil Nadu	-	-	595	758.44	Clearance issued.
18	Telangana	154	241.43	154	205.65	Clearance issued.
19	Tripura	39	115.21	39	111.39	Clearance issued.
20	Uttar Pradesh	714	3477.54	681	3140.9	Clearance issued for 22 works to a value of Rs. 123. 88 Crores in 2017-18 (Batch - I).
21	Uttarakhand	105	579.44	189	989.96	Clearance issued in 2017-18.
22	West Bengal	1094	3394.08	767	2359.8	Clearance issued in 2017-18.
23	Manipur	244	1278.17	-	-	Clearance issued in 2017-18.
24	Punjab	3	9.23	-	-	Pre EC held on 16.01.2017 for sanctioning the roads by utilising the savings under PMGSY-II.

Some of the proposals received in 2016-17 cleared in 2017-18

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No.1466 due for 26.07.2018

Details of Proposals received in 2017-18 and cleared (as on 31.03.2018)

SI No	State	Proposal		Cleared		Remarks
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Andhara Pradesh - Batch - I	290	533.70	205	355.68	Clearance issued.
	Andhara Pradesh - Batch - II	86	184.52			Clearance issued.
2	Andaman	28	5.97	28	11.69	Clearance issued.
3	Arunachal Pradesh (Batch I)			58	706.47	Clearance issued.
	Batch II	135	1824.89			EC held 05.03.2018. Compliance of EC awaited from the State.
4	Assam	2862	4876.27	3126	5320.46	Clearance issued Batch I, II and Batch III
	Batch IV & V	760	1673.05			Clearance issued.
5	Bihar (Batch I)			106	108.71	Proposal received during 2016-17 and Clearance issued in the year 2017-18.
	Batch II	306	444.38	299	430.93	Clearance issued.
	Batch -III	263	813.92	263	798.95	Clearance issued.
	Batch -IV	239	430.78	223	382.09	Clearance issued.
	Batch V	312	262.32			EC held on 23.05.2018 and compliance awaited from the State.
6	Chhatisgarh (PMGSY-II- Batch I)	190	2061.08	179	1422.50	Clearance issued.
	Batch I of PMGSY-I	565	974.86			Clearance issued.
7	Gujarat	5	11.24	5	11.21	Clearance issued.
8	Haryana					
9	Himachal Pradesh - Batch I	273	1002.82	221	782.2345	Clearance issued.
	Batch II	140	434.74	124	385.56	Clearance issued.
10	Jammu and Kashmir (Batch I)	237	1118.81	199	955.63	Clearance issued.

	Jammu and Kashmir (Batch II)	832	4371.11			Clearance issued in the year 2018-19.
11	Jharkhand (Batch - I)	754	744.10	60	88.78	Clearance issued for Batch I proposals consist of 250+ population category. EC held on 03.07.2017 and deferred the proposal of 694 roads proposed with 100-249 category. State has resubmitted the proposal under Batch III.
	Jharkhand (Batch - II)	53	78.73	52	74.50	Clearance issued.
	Jharkhand (Batch III)	1107	966.66	1080	912.56	Clearance issued.
12	Kerala (PMGSY-II)	70	204.61	66	196.75	Clearance issued.
	Batch - I(PMGSY-I)	33	86.84			EC held on 23.05.2018 and compliance awaited from the State.
13	Madhaya Pradesh	278	1600.49	247	1547.74	Clearance Issued (Batch I and Batch II).
	Madhaya Pradesh (Batch II of PMGSY-II)	48	52.29	48	52.29	Clearance issued.
	Madhaya Pradesh (Batch III)	222	328.82	190	267.83	Clearance issued.
	Madhaya Pradesh (Batch IV)	13	28.83	13	27.41	Clearance issued.
	Madhaya Pradesh - PMGSY - II - (Batch II of ADB)	330	2008.92	320	1955.4	Clearance issued.
	Madhaya Pradesh (Batch V-PMGSY-I)	396	455.63			Clearance issued.
	Madhaya Pradesh (Batch VI-PMGSY-I)	23	55.48			Clearance issued in the year 2018-19.
	Madhaya Pradesh (Batch IV-PMGSY-II)	58	185.15	58	192.19	Clearance issued in the year 2018-19.
14	Mizoram (Batch I)	26	347.46	26	337.31	Clearance issued.

	Mizoram (Batch II)	38	348.73			Clearance issued.
15	Maharashtra (Batch I)			42	109.41	Clearance issued.
	Batch II	150	326.42	148	372.86	Clearance issued.
16	Manipur (Batch I)			127	587.70	Proposal received during 2016-17 and Clearance issued in the year 2017-18.
	Manipur (Batch II)	199	1176.24	195	1205.43	Clearance issued.
	Manipur (Batch III)	136	1020.5			Pre EC scheduled.
17	Meghalaya (Batch I)	67	240.06	66	200.13	Clearance issued.
	Batch II	81	285.11			Clearance issued.
18	Nagaland	19	174.56	19	169.66	Clearance issued.
19	Odisha (Batch - I)	433	803.74	394	631.37	Clearance issued.
	Odisha (Batch - II)	1137	1802.32	1038	1462.58	Clearance issued.
	Odisha (Batch III)	205	446.53	201	420.06	Clearance issued.
20	Rajasthan (PMGSY-I-Batch I)	27	179.58	26	161.65	Clearance issued.
	Rajasthan - PMGSY-II - (Batch I)	407	1805.28	395	1423.37	Clearance issued.
	Rajasthan - PMGSY-II - (Batch II)	12	40.66	12	37.39	Clearance issued.
21	Sikkim - Batch I	62	364.36	62	353.83	Clearance issued.
	Sikkim - Batch II	70	272.68	70	268.11	Clearance issued.
22	Tamil Nadu	803	1260.50	794	1244.35	Clearance issued.
	Batch-II (PMGSY-II)	104	167.12	104	192.8	Clearance issued.

23	Telangana - Batch - I	92	181.51	89	120.89	Clearance issued in the year 2017-18. Balance 2 roads clearance issued with Batch II proposals.
	Telangana - Batch - II	52	55.28	54	56.11	Clearance issued.
	Telangana - Batch - III	109	171.14	109	176.29	Clearance issued.
24	Tripura (Batch I)	22	65.98	22	63.51	Clearance issued.
	Tripura (Batch II)	5	11.22			Clearance issued.
25	Uttar Pradesh			22	123.88	Clearance issued.
	Uttar Pradesh	333	1698.82			Letter submitted in place of dropped roads.
26	Uttarakhand (Batch I)			102	524.23	Clearance issued.
	Uttarakhand (Batch II)	117	586.57	117	552.26	Clearance issued.
	Uttarakhand Batch III	256	1364.97			Clearance issued.
27	West Bengal	436	834.29	728	1548.32	Clearance issued for Batch II.
	West Bengal (Batch - III)	856	1802.28	729	1515.12	Clearance issued. State has proposed upgradation roads more than their entitlement. Hence certain proposals curtailed by the State.
28	Punjab					

Some of the proposals received in 2016-17 cleared in 2017-18.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No.1466 due for 26.07.2018

Details of Proposals received in 2018-19 and cleared (as on 23.07.2018)

Sl No	State	Proposed		Cleared		Remarks
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Andhara Pradesh - Batch - I			93	167.65	Clearance issued.
2	Andaman (Batch I)	32	14.66			Sample DPRs scrutinised and observations sent to State. STA has not scrutinised the proposal on OMMAS and compliance of DPR observations awaited from the State.
3	Arunachal Pradesh (Batch I)					EC held 05.03.2018. Compliance of EC awaited from the State.
	Batch II	152	1956.87			Pre EC held on 03.07.2018. Sample DPRs yet to be received from the State.
4	Assam (Batch I)			816	2284.30	Clearance issued.
	Batch II	294	774.54			Pre EC held on 20.07.2018 and compliance yet to be received from the State.
5	Bihar - Batch I			303	259.98	Clearance issued.(302 roads and 1 Bridge)
6	Chhatisgarh (PMGSY-I-Batch I)			615	1044.97	Clearance issued.
7	Gujarat	43	90.00			LSBs proposed on roads sanctioned after 2011. File sent to Ministry requesting directions. Sample DPRs also received. Decisions awaited from the MoRD.
8	Haryana					
9	Himachal Pradesh - Batch I					
10	Jammu and Kashmir (Batch I)			776	3693.5	Clearance issued.

11	Jharkhand (Batch - I)	29	56.17	29	56.27	Clearance issued.
12	Kerala (PMGSY-II)	33	87.84	33	87.84	Clearance issued.
13	Madhaya Pradesh (Batch I-PMGSY-I)			23	56.57	Clearance issued (1 road and 22 Bridges)
	Madhaya Pradesh (Batch II-PMGSY-II)			58	192.19	Clearance issued (all Bridges)
	Batch II of PMGSY-I	161	397.27			Left out Bridges proposals. Geo-tagged photographs received from the State and under scrutiny.
14	Mizoram (Batch I)			37	612.64	Clearance issued.
15	Maharashtra (Batch I)					
16	Manipur (Batch I)					EC held on 30.07.2018. Compliance awaited from the State.
17	Meghalaya (Batch I)			82	277.75	Clearance issued.
	Batch II	44	159.77			EC held on 30.07.2018. DPR observations sent to State and Compliance awaited from the State Government.
18	Nagaland					
19	Odisha (Batch - I)					
20	Rajasthan (PMGSY-I-Batch I)					
21	Sikkim - Batch I					
22	Tamil Nadu (Batch I)			104	192.80	Clearance issued.
23	Telangana - Batch - I					
24	Tripura (Batch I)			5	9.06	Clearance issued.
25	Uttar Pradesh (PMGSY-I)	82	446.69			Pre EC held on 13.07.2018 and Compliance awaited from the State Government.
	PMGSY-II	47	225.68			Pre EC held on 13.07.2018 and Compliance awaited from the State Government.

26	Uttarakhand (Batch I)			256	1262.82	Clearance issued.
	Batch II	244	1046.28			Pre EC held on 20.07.2018 and Compliance awaited from the State Government.
27	West Bengal (Batch I)					
28	Punjab					
Some of the proposals received in 2017-18 cleared in 2018-19.						

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No.1466 due for 26.07.2018

Details of habitations covered and yet to be covered under PMGSY

Sl.No	State (s)	Total Eligible under PMGSY	Habitations cleared	Habitations connected	Habitations yet to be covered
1	2	3	4	5	6
1	Andhra Pradesh	2842	1169	1142	27
2	Arunachal Pradesh	931	506	379	127
3	Assam	12205	13935	9571	4364
4	Bihar	24804	31484	26257	5227
5	Chhattisgarh	10763	10114	9081	1033
6	Goa	20	2	1	1
7	Gujarat	3387	3064	3028	36
8	Haryana	1	1	1	0
9	Himachal Pradesh	3725	2542	2145	397
10	Jammu & Kashmir	3892	2296	1616	680
11	Jharkhand	11613	9595	8813	782
12	Karnataka	1766	297	296	1
13	Kerala	435	435	387	48
14	Madhya Pradesh	21168	18308	16681	1627
15	Maharashtra	2159	1366	1297	69
16	Manipur	1023	658	503	155
17	Meghalaya	793	539	293	246
18	Mizoram	246	238	155	83
19	Nagaland	191	98	93	5
20	Odisha	22211	15111	14141	970
21	Punjab	441	390	389	1
22	Rajasthan	16801	16229	14725	1504
23	Sikkim	366	370	294	76
24	Tamil Nadu	2203	1995	1986	9
25	Tripura	1731	1929	1862	67

26	Uttar Pradesh	13984	11623	11747	0
27	Uttarakhand	2684	1723	1174	549
28	West Bengal	13822	18115	12516	5599
29	Telangana	1977	781	738	43
	Total:	178184	164913	141311	23726
30	A & N Islands	0	0	0	0
31	Dadra & Nagar Haveli	0	0	0	0
32	Daman & Diu	0	0	0	0
33	Delhi	0	0	0	0
34	Lakshadweep	0	0	0	0
35	Pondicherry	0	0	0	0
	Total U.Ts	0	0	0	0
	G. Total:	178184	164913	141311	23726

* 16,380 habitations reported to be connected by the States.